NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 26.11.2020 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
1.	Comp. App. (AT) (Ins) No. 684 of 2020	Mohan Lal Dhakad Vs. BNG Global India Ltd.	Appellants Avinash Bhati	Respondents
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2.	Comp. App. (AT) No. 126 of 2020	Delite Properties Pvt. Ltd. Vs. Sudhir Goenka	Surjadipta Seth	
3.	Comp. App. (AT) No. 158 of 2020	HDFC Ventures Trustee Company Ltd. & Ors. Vs. New Consolidated Construction Company & Ors.	Wadia Ghandy	Anuj Berry Harshita Choubey- R1 Ammar Faizullabhoy-R2
4.	Comp. App (AT) No. 175 of 2020	Regional Director Vs. Nanak Consultants Pvt. Ltd. & Ors.	Tania Sharma	
5.	Comp. App. (AT) No. 182 of 2020	J.M. Housing Ltd & Ors. Vs. Surender Kumar Gupta & Ors.	Pradeep K. Mittal	Rakesh Kumar –R1, R2 & R3 Pradeep Sachdeva- R3 Sudhir Nandrajog- R6, R7 & R8

For Hearing

6.	Comp. App. (AT) (Ins) No. 606 of 2020 Part Heard	Sepco Electric Power Construction Corporation Vs. Sumit Binani & Ors	Abhinav Raghuvanshi	Misha-R1 & R2 Srideepa Bhattacharyya-R3
7.	I.A. No. 707 of 2020 in Comp. App. (AT) (Ins) No. 188 of 2020	Srinivasa Reddy Velagala Vs. Sravanthi Infratech Pvt. Ltd.	Mullapudi Rambabu	Sachit Kumar Sahijpal

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By the order of Hon'ble Acting Chairperson

1. Notice Board

-sd/-Registrar

2. Website: www.nclat.nic.in